

ORISSA HIGH COURT

FILING REPORT AS ON :18/05/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	BLAPL/0003245/2020	BIKASH KUMAR BHUYAN @ BAUNTY VS STATE OF ODISHA	DEBASISH SAMAL VS	BALASORE SADAR /259 /2019 () //
2	BLAPL/0003246/2020	BUDHU @ BUDHADEV GARTIA VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	KANDHEIGOLE /36 /2018 () //
3	BLAPL/0003247/2020	BIBHUTI BHUSAN NAYAK VS STATE OF ODISHA	JEETENDRA SAHU VS	LAHUNIPADA /98 /2019 () //
4	BLAPL/0003248/2020	LALA @ ANIL MANAHIRA VS STATE OF ODISHA	B.S.DASPANDA VS	PALLAHARA /156 /2019 () //
5	BLAPL/0003249/2020	ALIA @ AHALYA BEHERA VS STATE OF ODISHA	S.MOHAPATRA VS	GANIA /09 /2020 () //
6	BLAPL/0003250/2020	JITENDRA KUMAR SAHU VS STATE OF ODISHA	DURLLABHA RANJAN MISHRA VS	BURLA /242 /2020 () //
7	BLAPL/0003251/2020	MANDARADHARA PATI VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	BHADRAK RURAL /177 /2020 () //
8	BLAPL/0003252/2020	ATUL BEHERA VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	BHADRAK TOWN /404 /2019 () //
9	BLAPL/0003253/2020	LINGARAJ MEHER VS STATE OF ODISHA	PRANAYA KUMAR DASH VS	barpalli /75 /2020 () //
10	BLAPL/0003254/2020	ALEKH @ KARUA NATH @ ALEKHA @ KARUA NATH VS STATE OF ODISHA	RAMENDRA NARAYAN ROUT VS	SORO /511 /2019 () //
11	BLAPL/0003255/2020	LIMEI SURATHA VS STATE OF ODISHA	ASHOK DAS VS	JARADA /99 /2018 () //

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12	BLAPL/0003256/2020	SIMAN NAG @ TUNA HARIJAN VS STATE OF ODISHA	SEVATI SOREN VS	KOSAGUMUDA /93 /2019 () //
13	BLAPL/0003257/2020	FAKIRA BEHERA @ PHAKIR BEHERA VS STATE OF ODISHA	GAGAN BIHARI SINGH VS	G.UNDYAGIRI /15 /2020 () //
14	BLAPL/0003258/2020	SRIRAM DAS VS STATE OF ODISHA	S.S.RAY-2 VS	HINJILI (ASKA) /340 /2019 () //
15	BLAPL/0003259/2020	RANJAN NAIK VS STATE OF ODISHA	ANIRUDHA DAS VS	PARJANG /288 /2019 () //
16	BLAPL/0003260/2020	SUDHIR SINGH VS STATE OF ODISHA	B.SAHOO VS	SAMBALPUR SADAR /52 /2020 () //
17	BLAPL/0003261/2020	AJAY KUMAR BEHERA VS STATE OF ODISHA	ASHOK SAHOO VS	BANIGOCHA /11 /2017 () //
18	BLAPL/0003262/2020	SAYED JABBIR ALI VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	PURIGHAT /90 /2019 () //
19	BLAPL/0003263/2020	PINTU SAHU VS STATE OF ODISHA	SITIKANT MISHRA VS	BARGARH SADAR /79 /2020 () //
20	BLAPL/0003264/2020	BUDHIA @ ANANTA SAHOO VS STATE OF ODISHA	RAMANI KANTA PATTNAIK VS	TANGI /43 /2020 () //
21	BLAPL/0003265/2020	ATUL BEHERA VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	BHADRAK TOWN /405 /2019 () //
22	BLAPL/0003266/2020	KISHORE NAYAK VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	ORKEL /58 /1992 () //
23	BLAPL/0003267/2020	R.SHANKAR REDDY	BIBHUDANANDA MOHAPATRA	GOPALPUR /124 /2017

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		VS	VS	()
24	BLAPL/0003268/2020	STATE OF ODISHA SEKHAR @ TUNA BINDHANI	NIRANJAN LENKA	// POTTANGI /122 /2019
		VS	VS	()
25	BLAPL/0003269/2020	STATE OF ODISHA MUSTAQUE ALAM	R.N.BISWAL	// UDITNAGAR /36 /2020
		VS	VS	()
26	BLAPL/0003270/2020	STATE OF ODISHA ASHOK TAMARKAR	BASUDEV MISHRA	// KUNDRA /10 /2020
		VS	VS	()
27	BLAPL/0003271/2020	STATE OF ODISHA JYOTI TETE	R.N.BISWAL	// HATIBARI /84 /2018
		VS	VS	()
28	BLAPL/0003272/2020	STATE OF ODISHA PUKUL @ GIRISH CHANDRA PATRA	NIRANJAN LENKA	// BETNOTI /210 /2019
		VS	VS	()
29	BLAPL/0003273/2020	STATE OF ODISHA SANTOSH KUMAR PANDA	CHITTA RANJAN DASH	// KHANDAGIRI P.S. /491 /2019
		VS	VS	()
30	BLAPL/0003274/2020	STATE OF ODISHA IDRISH KHAN	S.R.MULIA	// SAHID NAGAR P.S. /197 /2020
		VS	VS	()
31	BLAPL/0003275/2020	STATE OF ODISHA HEMANTA DAS	SATYA RANJAN MULIA	// ANGUL TOWN /47 /2020
		VS	VS	()
32	BLAPL/0003276/2020	STATE OF ODISHA ALOK PRADHAN	C.R.DASH	// KHANDAGIRI P.S. /635 /2019
		VS	VS	()
33	BLAPL/0003277/2020	STATE OF ODISHA SANJAYA KUMAR MISHRA	SURYA NARAYAN MISHRA	// KUMBHARAPARA /04 /2020
		VS	VS	()
34	BLAPL/0003278/2020	STATE OF ODISHA BRAHMANANDA SWAIN	UDIT RANJAN JENA	// OUPADA /38 /2020
		VS	VS	()

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35	BLAPL/0003279/2020	STATE OF ODISHA ACHUTANANDA PARIDA @ ACHUTA @ RAMESHPAL VS	ESHPAL KRUSHNA MOHANTY VS	// BALICHANDRAPUR /87 /2017 ()
36	BLAPL/0003280/2020	STATE OF ODISHA MANORANJAN SETHI @ BAPI @ RAK VS	B.K.SAHOO VS	// ODAGAON /46 /2020 ()
37	BLAPL/0003281/2020	STATE OF ODISHA NABAKISHORE RATHI VS	SURYAKANTA DWIBEDI VS	// RANPUR /232 /2019 ()
38	BLAPL/0003282/2020	STATE OF ODISHA PABITRA KUMAR BEHERA VS	SURYAKANTA DWIBEDI VS	// RANPUR /37 /2020 ()
39	BLAPL/0003283/2020	STATE OF ODISHA BANTY BADAPANDA VS	B.B.ROUTRAY VS	// AMBABHONA /146 /2019 ()
40	BLAPL/0003284/2020	STATE OF ODISHA SUNIL PANI @ GEDA VS	GOUTAM CHARAN ROUT VS	// GOBINDAPUR /16 /2018 ()
41	BLAPL/0003285/2020	STATE OF ODISHA KANHU CHARAN BHOI VS	DEBASIS TRIPATHY VS	// GOP /110 /2020 ()
42	BLAPL/0003286/2020	STATE OF ODISHA LUBURU BAG VS	SAROJ KUMAR PADHY VS	// PUINTALA /13 /2020 ()
43	BLAPL/0003287/2020	STATE OF ODISHA ARNU KUMAR SAHU VS	M/S.BIJAYA KUMAR RAGADA VS	// KANDHEIGOLE /10 /2020 ()
44	BLAPL/0003288/2020	STATE OF ODISHA NIRAN@NARAYAN KISAN VS	M/S.BIJAYA KUMAR RAGADA VS	// DEOGARH /131 /2019 ()
45	CONTC/0001505/2020	STATE OF ODISHA MANGAL RAM MAJHI VS P.K. MOHAPATRA	adv. VS	// // ()

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46	CONTC/0001506/2020	ASHOK KUMAR SAHOO VS SURENDRA KUMAR	ADV VS	// 0 //
47	CONTC/0001507/2020	SUREKHA TARAI VS SARAT CHANDRA GIRI	DINABANDHU NAYAK VS	// 0 //
48	CONTC/0001508/2020	DILLIP SINGH MAJHI VS SURENDRA KUMAR	ADV VS	// 0 //
49	CONTC/0001509/2020	BANAMALI GOUD VS SURENDRA KUMAR	ADV VS	// 0 //
50	CONTC/0001510/2020	KSHIRASINDHU MAJHI VS SURENDRA KUMAR	ADV VS	// 0 //
51	CONTC/0001511/2020	BHARAT SAHU @ BHARATRAM SAHU VS SURENDRA KUMAR	ADV VS	// 0 //
52	CONTC/0001512/2020	DAMBARU MAJHI VS SURENDRA KUMAR	ADV VS	// 0 //
53	CONTC/0001513/2020	ROMANCHAL GOUD VS SURENDRA KUMAR	ADV VS	// 0 //
54	CONTC/0001514/2020	LAXMI NAG VS SURENDRA KUMAR	ADV VS	// 0 //
55	CONTC/0001515/2020	TANURJAYA MAJHI VS SURENDRA KUMAR	ADV VS	// 0 //
56	CONTC/0001516/2020	GUNANIDHI PADHAN VS SURENDRA KUMAR	ADV VS	// 0 //
57	CONTC/0001517/2020	MOHAN NAIK	ADV	//

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		VS	VS	0
58	CONTC/0001518/2020	SURENDRA KUMAR HARIHAR PADHAN	ADV	//
		VS	VS	0
59	CONTC/0001519/2020	SURENDRA KUMAR SARAT CHANDRA PADHAN	ADV	//
		VS	VS	0
60	CONTC/0001520/2020	SURENDRA KUMAR NETRANANDA PADHAN @ PRADHAN	ADV	//
		VS	VS	0
61	CONTC/0001521/2020	SURENDRA KUMAR ARJUN MAJHI	ADV	//
		VS	VS	0
62	CONTC/0001522/2020	SURENDRA KUMAR TULADEI MAJHI	ADV	//
		VS	VS	0
63	CONTC/0001523/2020	SURENDRA KUMAR RANGA CHARAN PADHAN	ADV	//
		VS	VS	0
64	CONTC/0001524/2020	SURENDRA KUMAR DR.BIJAYA BHUSAN ACHARYA	BIMBISAR DASH	//
		VS	VS	0
65	CONTC/0001525/2020	SASWAT MISHRA DR. SUBRATA SAMANTARAY	ADV	//
		VS	VS	0
66	CONTC/0001526/2020	SASWAT MISHRA DR.BANDITA ACHARYA	ADV	//
		VS	VS	0
67	CONTC/0001527/2020	SASWAT MISHRA DR. MRS. M. SANJANA	ADV	//
		VS	VS	0
68	CONTC/0001528/2020	SASWAT MISHRA DR. DILLIP KUMAR BARAL	ADV	//
		VS	VS	0

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69	CONTC/0001529/2020	SASWAT MISHRA DR. PRADYUMNA DASH VS	ADV VS	// // 0
70	CONTC/0001530/2020	SASWAT MISHRA PANKAJ KUMAR SRIBASTAB VS	ADV VS	// // 0
71	CONTC/0001531/2020	ASIT TRIPATHY SUSHANTA SHEKHAR DAS VS	ADV VS	// // 0
72	CONTC/0001532/2020	NIKHIL PAVAN KALYAN SRIBATSH PATRA VS	ADV VS	// // 0
73	CONTC/0001533/2020	RASMITA SWAIN SRINIBASHA PATRA VS	SRIKANTA MAHUNTA VS	// // 0
74	CONTC/0001534/2020	RASMITA SWAIN DINABANDHU SWAIN VS	ADV VS	// // 0
75	CONTC/0001535/2020	PRADIP KUMAR DASH SUBRA CHALA BAXI VS	ADV VS	// // 0
76	CONTC/0001536/2020	PRADIP KUMAR DASH BIJAYA KUMAR MALLICK VS	ADV VS	// // 0
77	CONTC/0001537/2020	PRADIP KUMAR DASH BRAJA BHOI VS	ADV VS	// // 0
78	CONTC/0001538/2020	SUREDRA KUMAR DHANMATI GOUD VS	ADV VS	// // 0
79	CONTC/0001539/2020	SURENDRA KUMAR NARENDRA BISWAL VS	ADV VS	// // 0
		SURENDRA KUMAR		//

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80	CONTC/0001540/2020	NRUPARAJ BISWAL VS SURENDRA KUMAR	ADV VS	// 0 //
81	CONTC/0001541/2020	DHANURJAYA GAHIR VS SURENDRA KUMAR	ADV VS	// 0 //
82	CONTC/0001542/2020	MAHENDRA KUMAR SATAPATHY VS CHITHRA ARUMUGAM	ADV. VS	// 0 //
83	CONTC/0001543/2020	ADWAIT KUMAR PATTNAIK VS MONA SHARMA	ADV VS	// 0 //
84	CONTC/0001544/2020	MITHILESH KU MISHRA VS CHITHRA ARUMUGAM	ADV. VS	// 0 //
85	CONTC/0001545/2020	AMIYA KUMAR PARIDA VS CHITRA ARUMUGAM	ADV VS	// 0 //
86	CONTC/0001546/2020	LAMBODAR PARIDA VS CHITHRA ARUMUGAM	ADV. VS	// 0 //
87	CONTC/0001547/2020	ANANDA CHANDRA PRADHAN VS CHITRA ARUMUGAM	ADV VS	// 0 //
88	CONTC/0001548/2020	KANHU CHANRAN PATEL VS CHITHRA ARUMUGAM	ADV VS	// 0 //
89	CONTC/0001549/2020	MAHESWAR ROUT VS CHITHRA ARUMUGAM	ADV. VS	// 0 //
90	CONTC/0001550/2020	NIRMAL KUMAR NAYAK VS CHITHRA ARUMUGAM	ADV VS	// 0 //
91	CONTC/0001551/2020	SUKANTA KU. BARIK	ADV.	//

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		VS	VS	0
		CHITHRA ARUMUGAM		//
92	CONTC/0001552/2020	NISHARANI PATRA AND ANOTHER	ADV	//
		VS	VS	0
		CHITHRA ARUMUGAM		//
93	CONTC/0001553/2020	RAJKISHORE MISHRA	adv.	//
		VS	VS	0
		CHITHRA ARUMUGAM		//
94	CONTC/0001554/2020	DURYODHAN BARAL	ADV	//
		VS	VS	0
		CHITHRA ARUMUGAM		//
95	CONTC/0001555/2020	BHAGIRATHI PANDA	ADV.	//
		VS	VS	0
		CHITHRA ARUMUGAM		//
96	CONTC/0001556/2020	HARI PRASADA MISHRA	ADV	//
		VS	VS	0
		CHITHRA ARUMUGAM		//
97	CONTC/0001557/2020	GOUTAM SAHOO	ADV.	//
		VS	VS	0
		CHITHRA ARUMUGAM		//
98	CONTC/0001558/2020	NEPAL CHANDRA MOHANTA	ADV.	//
		VS	VS	0
		CHITHRA ARUMUGAM		//
99	CONTC/0001559/2020	OMPRAKASH SAHOO	ADV	//
		VS	VS	0
		CHITHRA ARUMUGAM		//
100	CONTC/0001560/2020	NANDALAL BISWAL	ADV	//
		VS	VS	0
		CHITHRA ARUMUGAM		//
101	CONTC/0001561/2020	NABIN KUMAR DANSANA	ADV.	//
		VS	VS	0
		CHITHRA ARUMUGAM		//
102	CONTC/0001562/2020	GOURANGA CHARAN MANDAL	ADV	//
		VS	VS	0

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103	CONTC/0001563/2020	CHITHRA ARUMUGAM BINOD KUMAR PADHI VS	ADV ADV VS	// // ()
104	CONTC/0001564/2020	CHITHRA ARUMUGAM PHANINDRA KUMAR SAHU VS	ADV ADV VS	// // ()
105	CONTC/0001565/2020	CHITHRA ARUMUGAM JITENDRIYA PRADHAN VS	ADV ADV VS	// // ()
106	CONTC/0001566/2020	CHITHRA ARUMUGAM MADHUSUDAN JENA VS	ADV ADV VS	// // ()
107	CRLA/0000287/2020	CHITHRA ARUMUGAM SASHIKANTA JYOTISH VS	H.S.MISHRA VS	// BOLANGIR TOWN /94 /2020 ()
108	CRLMC/0001023/2020	STATE OF ODISHA FERNAND MALLICK VS	SOUBHAGYA KUMAR DASH VS	// ADVA /38 /2002 ()
109	CRLMC/0001024/2020	STATE OF ODISHA PRADEEP SINGH VS	NIRANJAN PANDA - 1 VS	// BANTALA /69 /2020 ()
110	CRLMC/0001025/2020	STATE OF ODISHA GOUTAM BHRAHMADEO VS	BIBHU DUTTA PANDA VS	// BELTUKURI /62 /2017 ()
111	CRLMC/0001026/2020	STATE OF ODISHA SK.HAZU@HAJU ALLI VS	MANORANJAN MISHRA VS	// //0 ()
112	CRLMC/0001027/2020	STATE OF ODISHA SARAT DAS VS	MANRANJAN MISHRA VS	// //0 ()
113	CRLMC/0001028/2020	STATE OF ODISHA AZAD KHAN VS STATE OF ODISHA	DEVASHIS PANDA VS	// GOPALPUR /80 /2007 () //

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114	CRLMP/0000520/2020	GAYATRI MISHRA VS STATE OF ODISHA	MRITUNJAY BANERJEE VS	//0 0 //
115	CRLMP/0000521/2020	RAGHUNATH NAYAK VS ANAM CHARAN JENA	ASHOK PATTANAIAK VS	//0 0 //
116	CRLMP/0000522/2020	RAMAMANI MALLIK VS SUPERINTENDENT OF POLICE,BALASORE	ASHOK PATTANAIAK VS	//0 0 //
117	CRLMP/0000523/2020	RAJENDRA SAHOO VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	JANKIA P.S. /98 /2020 0 //
118	CRLMP/0000524/2020	SAMBEDITA NAYAK VS STATE OF ORISSA	ANWAR HUSSEN VS	//0 0 //
119	CRLMP/0000525/2020	PRADIP SWAIN VS STATE OF ODISHA	SIDHARTH PRASAD DAS VS	//0 0 //
120	CRLREV/0000270/2020	PRIYABRATA BISWAL VS STATE OF ODISHA	PRASANTA KUMAR JENA VS	//0 0 //
121	FAO/0000518/2020	THE NEW INDIA ASSURANCE CO. LTD. VS MIRZA NIYAMAT BAIG	SUBHA BIKASH PANDA VS	//0 0 //
122	FAO/0000519/2020	THE NEW INDIA ASSURANCE CO. LTD. VS BAISNAB SAMAL @ BAISNAB CHARAN SAMAL @ FUDHA KHANDI	SUBHA BIKASH PANDA VS	//0 0 //
123	MACA/0000345/2020	PRAHALLAD MAHALI VS PRAFULLA KU.NAYAK	K.C.NAYAK VS	//0 0 //
124	MACA/0000346/2020	MANAGER LEGAL, THE NEW INDIA ASSURANCE CO. LTD. VS GOPINATH BEHERA	C.E.SWAIN VS	//0 0 //
125	MACA/0000347/2020	THE DIVISIONAL MANAGER, M/S. NEW INDIA ASSURANCE CO. LTD.	C.E.SWAIN	//

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		VS	VS	0
		RATNAMANJARI MOHAPATRA		//
126	MACA/0000348/2020	THE MANAGER, T.P. CELL, M/S. NEW INDIA ASSURANCE CO. LTD.	SKRIPAL CHANDRAN SAMANTARAY	//
		VS	VS	0
		SHATRUGHNA MOHAPATRA		//
127	MACA/0000349/2020	NATIONAL INSURANCE CO. LTD.	PRASANTA KUMAR MAHALI	//
		VS	VS	0
		GHANASHYAM DASH		//
128	MACA/0000350/2020	DIVISIONAL MANAGER (LAW), THE NEW INDIA ASSURANCE CO. LTD.	SAHUNDRAN KUMAR HOSE	//
		VS	VS	0
		JYOSTNA ROUT		//
129	MACA/0000351/2020	NATIONAL INSURANCE CO. LTD.	ANUPAM DASH	//
		VS	VS	0
		ALAKHANANDA CHAKRABARTY		//
130	MATA/0000061/2020	JYOTIRMAYEE DASH	SIDHARTHA DAS	//
		VS	VS	0
		JYOTI SANKAR PANDA		//
131	RSA/0000138/2020	NARAHARI PATI	AMIT PRASAD BOSE	//
		VS	VS	0
		PADMANAV KAR		//
132	TRP(C)/0000103/2020	SWAPNADEEPA NANDA @ CHAND	MRUGANKA MAULI PATNAIK	//
		VS	VS	0
		SHIBA NARAYAN CHAND		//
133	WA/0000242/2020	STATE OF ODISHA	SR.S.C. (S AND ME)	//
		VS	VS	0
		SARAT KUMAR BISWAL		//
134	WA/0000243/2020	STATE OF ODISHA	SR.S.C. (S AND ME)	//
		VS	VS	0
		SARAT KUMAR MISHRA		//
135	WA/0000244/2020	STATE OF ODISHA	SR.S.C. (S AND ME)	//
		VS	VS	0
		NARAHARI MALLICK		//
136	WA/0000245/2020	STATE OF ODISHA	SR.S.C. (S AND ME)	//
		VS	VS	0

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137	WA/0000246/2020	RABIKANTA BARIK GEETANJALI KANHAR VS STATE OF ORISSA	B.K.NAYAK VS	// // 0 //
138	WP(C)/0012288/2020	KISHOR KUMAR PANDA VS STATE OF ODISHA	TRILOCHAN NANDA VS	// 0 //
139	WP(C)/0012289/2020	M/S. S.R.TRADING COMPANY VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	// 0 //
140	WP(C)/0012290/2020	SUGU NARAYAN VS D.G. AND I.G. OF POLICE	K.N.DAS VS	// 0 //
141	WP(C)/0012291/2020	LAXMIDHAR MAHARANA VS STATE OF ODISHA	K.N.DAS VS	// 0 //
142	WP(C)/0012292/2020	DINESH KUMAR NAYAK VS STATE OF ORISSA	SATRUGHNA DASH (A) VS	// 0 //
143	WP(C)/0012293/2020	UPENDRA KUMAR BEHERA VS UNION OF INDIA	SRIKAR KUMAR RATH VS	// 0 //
144	WP(C)/0012294/2020	MUKESH KUMAR SINGH VS UNION OF INDIA	SRIKAR KUMAR RATH VS	// 0 //
145	WP(C)/0012295/2020	M/S SHREE BALAJI ALLOYS PVT.LTD. VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
146	WP(C)/0012296/2020	RASMIRANJAN MOHANTY VS CENTRAL ELECTRICITY SUPPLY UTILITY	BISWABIHARI MOHANTY VS	// 0 //
147	WP(C)/0012297/2020	M/S SHREE BALAJI ALLOYS PVT.LTD. VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //

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148	WP(C)/0012298/2020	M/S SHREE BALAJI ALLOYS PVT.LTD. VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
149	WP(C)/0012299/2020	M/S SHREE BALAJI ALLOYS PVT.LTD. VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
150	WP(C)/0012300/2020	LAXMANLAL MOHIPAL VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
151	WP(C)/0012301/2020	RAMESH CHANDRA NANDA VS CENTRAL ELECTRICITY SUPPLY UTILITY	BISWABIHARI MOHANTY VS	// 0 //
152	WP(C)/0012302/2020	UNITED RAIL ROAD CONSULTANTS PVT.LTDSAILAZA NANDAN DAS VS NATIONAL ALUMINIUM COMPANY LTD.(NALCO)	VS	// 0 //
153	WP(C)/0012303/2020	GOLAP CHANDRA KAUSHIK VS STATE OF ODISHA	T.P.TRIPATHY VS	// 0 //
154	WP(C)/0012304/2020	BIBEKANANDA ROUT VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// 0 //
155	WP(C)/0012305/2020	DEBENDRA NATH DAS VS THE CHAIRMAN, NEELACHAL ISPAT NIGAM LTD.	SOUBHAGYA KUMAR DASH VS	// 0 //
156	WP(C)/0012306/2020	SIBA PRASAD JENA @ CHANDRAKANTA JENADINABANDHU NAYAK VS STATE OF ODISHA	VS	// 0 //
157	WP(C)/0012307/2020	ABHIMANYU SAHU VS STATE OF ODISHA	S.P.MOHANTY VS	// 0 //
158	WP(C)/0012308/2020	RUDRA NARAYAN MISHRA VS STATE OF ODISHA	SUBASH CH.RATH VS	// 0 //
159	WP(C)/0012309/2020	SATYA NARAYAN MOHAPATRA	AJIT KUMAR PANDA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		COMMISSIONER CUM SECRETARY		//
160	WP(C)/0012310/2020	KUSHAL SHARMA	SUPRIYA PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
161	WP(C)/0012311/2020	JITENDRA KUMAR SAHU	MANAS RANJAN DHAL	//
		VS	VS	0
		STATE OF ODISHA		//
162	WP(C)/0012312/2020	TILOTTAMA PRADHAN	BIRAJA PRASANNA DAS	//
		VS	VS	0
		COLLECTOR-CUM-DM, SAMBALPUR		//
163	WP(C)/0012313/2020	GOPAL CHANDRA PARAMGURU	MANAS RANJAN DHAL	//
		VS	VS	0
		STATE OF ODISHA		//
164	WP(C)/0012314/2020	ABHAYA KUMAR BEHERA	MANAS RANJAN DHAL	//
		VS	VS	0
		STATE OF ODISHA		//
165	WP(C)/0012315/2020	SK.ZAFFAR IQBAL	L.N.RAYATSINGH	//
		VS	VS	0
		BIJU PATTNAIKK UNIVERSITY TECHNOLOGY		//
166	WP(C)/0012316/2020	BADAMANI WSHG, NUAGAON	BIKRAM CHANDRA GHADAI	//
		VS	VS	0
		STATE OF ODISHA		//
167	WP(C)/0012317/2020	JAYADEV BAGARTY	SASWAT DAS	//
		VS	VS	0
		STATE OF ODISHA		//
168	WP(C)/0012318/2020	SNEHASISH KUMAR	SANJAY KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
169	WP(C)/0012319/2020	BISWANATH NAIK	PARTHA SARATHI NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
170	WP(C)/0012320/2020	M/S. APOLLO INFRA PROJECTS LTD	RAJJEET ROY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
171	WP(C)/0012321/2020	LEENA MISHRA M/S.APOLLO INFRA PROJECTS LTD. VS	RAJJEET ROY VS	// // 0
172	WP(C)/0012322/2020	LEENA MISHRA M/S. APOLLO INFRA PROJECTS LTD VS	RAJJEET ROY VS	// // 0
173	WP(C)/0012323/2020	LEENA MISHRA M/S. APOLLO INFRA PROJECTS LTD. VS	RAJJEET ROY VS	// // 0
174	WP(C)/0012324/2020	LEENA MISHRA M/S.APOLLO INFRA PROJECTS LTD. VS	RAJJEET ROY VS	// // 0
175	WP(C)/0012325/2020	LEENA MISHRA M/S. APOLLO INFRA PROJECTS LTD. VS	RAJJEET ROY VS	// // 0
176	WP(C)/0012326/2020	LEENA MISHRA M/S. APOLLO INFRA PROJECTS LTD. VS	RAJJEET ROY VS	// // 0
177	WP(C)/0012327/2020	LEENA MISHRA M/S. APOLLO INFRA PROJECTS LTD. VS	RAJJEET ROY VS	// // 0
178	WP(C)/0012328/2020	LEENA MISHRA M/S. APOLLO INFRA PROJECTS LTD. VS	RAJJEET ROY VS	// // 0
179	WP(C)/0012329/2020	ARUL CHANDRA MOHANTA VS STATE OF ODISHA	NIRANJAN LENKA VS	// // 0
180	WP(C)/0012330/2020	PRAMOD KUMAR PANDA VS PRINCIPAL SECRETARY FOREST AND ENVIRONMENT DEPTT.	RABINDRA KUMAR PATNAIK VS	// // 0
181	WP(C)/0012331/2020	DEBASIS NAYAK VS STATE OF ODISHA	RAMANATH ACHARYA VS	// // 0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
182	WP(C)/0012332/2020	PRASANT KUMAR PAL VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
183	WP(C)/0012333/2020	SIRAJ AHMED KHAN VS UNION OF INDIA	G.N.SAHU VS	// 0 //
184	WP(C)/0012334/2020	LAXMI KANTA PATTANAYAK VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
185	WP(C)/0012335/2020	RAJATA KUMAR RATHA VS STATE OF ODISHA	JYOTIRMAYA GUPTA VS	// 0 //
186	WP(C)/0012336/2020	BAISHNABA BEHERA VS THE STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
187	WP(C)/0012337/2020	SIMANCHALA ACHARYA VS THE STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
188	WP(C)/0012338/2020	NANDINI DALEI VS STATE OF ODISHA	BIBHU DUTTA PANDA VS	// 0 //
189	WP(C)/0012339/2020	SANTOSH KUMAR BISWAL VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
190	WP(C)/0012340/2020	KASIM SA VS STATE OF ODISHA	JITENDRA KUMAR DIGAL VS	// 0 //
191	WP(C)/0012341/2020	BHAJAGHARI JENA VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
192	WP(C)/0012342/2020	DASARATHI SAHOO VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
193	WP(C)/0012343/2020	KANDURI CHARAN PRADHAN	JYOTIRMAY GUPTA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
194	WP(C)/0012344/2020	DHIRENDRA KUMAR SAMANTARAY	JYOTIRMAY GUPTA	//
		VS	VS	0
		STATE OF ODISHA		//
195	WP(C)/0012345/2020	RAJANI KANTA BEHERA	JYOTIRMAY GUPTA	//
		VS	VS	0
		STATE OF ODISHA		//
196	WP(C)/0012346/2020	ABINASH BHADRA	JYOTIRMAY GUPTA	//
		VS	VS	0
		STATE OF ODISHA		//
197	WP(C)/0012347/2020	KAMADEV SAHOO	JYOTIRMAY GUPTA	//
		VS	VS	0
		STATE OF ODISHA		//
198	WP(C)/0012348/2020	DR.ASIT KUMAR JENAMANI	PURUSOTTAM CHULI	//
		VS	VS	0
		STATE OF ODISHA		//
199	WP(C)/0012349/2020	NIRANJAN SHASANI	JYOTIRMAY GUPTA	//
		VS	VS	0
		STATE OF ODISHA		//
200	WP(C)/0012350/2020	PRAMILA MAHARANA	S.PATTANAIAK	//
		VS	VS	0
		TAHASILDAR JAGATSINGHPUR		//
201	WP(C)/0012351/2020	DR.PRASANT KUMAR SWAIN	SAMEER KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
202	WP(C)/0012352/2020	CHINTAMANI PRADHAN	DHARMENDRA SETHY	//
		VS	VS	0
		NATIONAL HIGHWAY AUTHORITY OF INDIA		//
203	WP(C)/0012353/2020	APARAJITA BISWAL	SAMEER KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
204	WP(C)/0012354/2020	SABAT KUMAR DIGAL	SAMEER KUMAR DAS	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
205	WP(C)/0012355/2020	STATE OF ODISHA DR.MAMATARANI BEHERA VS	SAMEER KUMAR DAS VS	// // 0
206	WP(C)/0012356/2020	STATE OF ODISHA SUSIL KUMAR SAMAL VS	SAMEER KUMAR DAS VS	// // 0
207	WP(C)/0012357/2020	STATE OF ODISHA PRASANNA KUMAR KAR VS	B.M.SARANGI VS	// // 0
208	WP(C)/0012358/2020	STATE OF ORISSA PRAJNA PARAMITA PANIGRAHI VS	SAMEER KUMAR DAS VS	// // 0
209	WP(C)/0012359/2020	STATE OF ODISHA BHARATI JENA VS	DEBARANJAN RAY VS	// // 0
210	WP(C)/0012360/2020	STATE OF ODISHA SUDHAKAR JALLY VS	SAMEER KUMAR DAS VS	// // 0
211	WP(C)/0012361/2020	STATE OF ODISHA MANOJA KUMAR JENA VS	DEBARANJAN RAY VS	// // 0
212	WP(C)/0012362/2020	STATE OF ODISHA DR.SOUMITRA KUMAR CHATTERJEE VS	SAMEER KUMAR DAS VS	// // 0
213	WP(C)/0012363/2020	STATE OF ODISHA DILLIP KUMAR SAMANTARAY VS	SAMEER KUMAR DAS VS	// // 0
214	WP(C)/0012364/2020	STATE OF ODISHA BAILOCHAN PALEI VS	DEBARANJAN RAY VS	// // 0
215	WP(C)/0012365/2020	STATE OF ODISHA BASANTA KUMAR SAHOO VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
216	WP(C)/0012366/2020	DR.SNIGDHA DAS VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
217	WP(C)/0012367/2020	SUBHASISH PATTANAİK VS STATE OF ODISHA	DEBARANJAN RAY VS	// 0 //
218	WP(C)/0012368/2020	RAIGULU PATRO VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
219	WP(C)/0012369/2020	AJAY KUMAR MAJHI VS DIRECTOR GENERAL,RPF	MANOJA KUMAR KHUNTIA VS	// 0 //
220	WP(C)/0012370/2020	BIJAY KUMAR SAHU VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
221	WP(C)/0012371/2020	HEMANTA KUMAR MALLICK VS DIRECTOR GENERAL, RPF	MANOJA KUMAR KHUNTIA VS	// 0 //
222	WP(C)/0012372/2020	RABINDRA KUMAR PATRA VS DIRECTOR GENERAL RPF RAILWAY BOARD	MANOJA KUMAR KHUNTIA VS	// 0 //
223	WP(C)/0012373/2020	SAT INDER CONSTRUCTION PVT.LTD. VS CENTRAL PUBLIC WORKS DEPT.	PARTHA MUKHERJI VS	// 0 //
224	WP(C)/0012374/2020	RANJEET PRADHAN VS D.G. AND I.G. OF POLICE	JITENDRA KUMAR DIGAL VS	// 0 //
225	WP(C)/0012375/2020	BHABANI SANKAR DEBATA VS STATE OF ODISHA	ANAM CH.PANDA VS	// 0 //
226	WP(C)/0012376/2020	UTTAM KUMAR DAS VS STATE OF ORISSA	RANJIT SAMAL VS	// 0 //
227	WP(C)/0012377/2020	BHOLANATH MAJHI	RANJIT SAMAL	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ORISSA		//
228	WP(C)/0012378/2020	DEBENDRANATH MAHARATHI	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0012379/2020	P.KAILASH RAO	SIDHESWAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0012380/2020	SUBHASHREE SUBHRAJYOTI NATH	SURESH KUMAR PANDA	//
		VS	VS	0
		LIFE INSURANCE CORPORATION OF INDIA		//
231	WP(C)/0012381/2020	RITESH AGARWAL	B.N.MOHANTY	//
		VS	VS	0
		COLLECTOR AND DISTRICT MAGISTRATE		//
232	WP(C)/0012382/2020	ARUNA KUMAR SWAIN	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0012383/2020	DIPTIMAYEE SETHI	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		REGISTRAR OF COOPERATIVE SOCIETIES		//
234	WP(C)/0012384/2020	ALL ORISSA WATER RESOURCES	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0012385/2020	MANU PRADHAN	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0012386/2020	NILACHAL SARASWAT SANGHA PURI SAKHAPANDEYA	KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0012387/2020	ABHIRAM SAMAL	PRNOY MOHANTY	//
		VS	VS	0
		INDIAN BANK		//
238	WP(C)/0012388/2020	GOUTAM KUMAR CHAND	SANJAY KUMAR DAS..2	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
239	WP(C)/0012389/2020	STATE OF ODISHA BICHITRA BEHERA VS	SURESH KUMAR PANDA VS	// // 0
240	WP(C)/0012390/2020	STATE OF ODISHA PRASANNA PARIDA VS	SIDHARTH PRASAD DAS VS	// // 0
241	WP(C)/0012391/2020	STATE OF ODISHA SUSANTA KUAR TARAI VS CESU	SOMANATH MISHRA VS	// // 0 //
242	WP(C)/0012392/2020	JAYANTI SAHOO VS	ANJAN KUMAR BISWAL VS	// 0
243	WP(C)/0012393/2020	STATE OF ODISHA PRATAP KISHORE BEHERA VS	ANJAN KUMAR BISWAL VS	// // 0
244	WP(C)/0012394/2020	STATE OF ODISHA4 KALPANA MOHANTY VS	ANJAN KUMAR BISWAL VS	// // 0
245	WP(C)/0012395/2020	STATE OF ODISHA PRATAP CHANDRA BASTIA VS	B.MOHANTY VS	// // 0
246	WP(C)/0012396/2020	STATE OF ODISHA MANOJ KU.PARIDA VS	SATYABRATA MOHANTY VS	// // 0
247	WP(C)/0012397/2020	STATE OF ODISHA RAJKISHORE SAHOO VS	ANJAN KUMAR BISWAL VS	// // 0
248	WP(C)/0012398/2020	STATE OF ODISHA HIMANSU KUMAR PRADHAN VS	BIBHUDUTTA PANDA VS	// // 0
249	WP(C)/0012399/2020	STATE OF ODISHA SUSANTA KUMAR ACHARYA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
250	WP(C)/0012400/2020	GOPAKRUSHNA PATTANAİK VS STATE OF ODISHA	B.MOHANTY VS	// 0 //
251	WP(C)/0012401/2020	MAHESH PRASAD MISHRA VS ORISSA STATE HOUSING BOARD	NILAKANTHA JUJHARSINGH VS	// 0 //
252	WP(C)/0012402/2020	SUNIL KUMAR SEN VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
253	WP(C)/0012403/2020	RASANT KU.KAR VS STATE OF ODISHA	B.MOHANTY VS	// 0 //
254	WP(C)/0012404/2020	OSEB SHRAMİK MAHASANGHA VS CESU	SOMANATH MISHRA VS	// 0 //
255	WP(C)/0012405/2020	BISHNU PRASAD SANABAD VS STATE OF ODISHA	B.MOHANTY VS	// 0 //
256	WP(C)/0012406/2020	ANADI CHARAN MOHANTY VS STATE OF ODISHA	A.PATTNAİK VS	// 0 //
257	WP(C)/0012407/2020	STATE OF ODISHA VS DAMODAR PANDA	A.G.A. VS	// 0 //
258	WP(C)/0012408/2020	STATE OF ODISHA VS PRASANNA KU.PATRA	A.G.A. VS	// 0 //
259	WP(C)/0012409/2020	BINAYA KUMAR PARIDA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
260	WPCRL/0000046/2020	NILAMANI SUBUDHHI VS STATE OF ORISSA	MANAS CHAND VS	//0 0 //
261	ABLAPL/0005407/2020	BHIMA SWAIN	SAROJ RANJAN SUBUDHI	KHALLİKOTE /168 /2020

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
262	ABLAPL/0005408/2020	STATE OF ODISHA RUNA PRADHAN @ RUNA CHARAN PRADHAN	UNMESH CHANDRA JENA	// BARKOTE /104 /2020
		VS	VS	()
263	ABLAPL/0005409/2020	STATE OF ODISHA RAJLAXMI JAISWAL	JEETENDRA SAHU	// LAHUNIPADA /82 /2019
		VS	VS	()
264	ABLAPL/0005410/2020	STATE OF ODISHA MAHADEV BISHI	B.S.DASPANDA	// BINIKA /120 /2020
		VS	VS	()
265	ABLAPL/0005411/2020	STATE OF ODISHA HARANA PRADHAN	B.S.DASPANDA	// KOTOAGARH /29 /2020
		VS	VS	()
266	ABLAPL/0005412/2020	STATE OF ODISHA SANYASI KHARA	MANORANJAN PADHY	// MACHHKUND /41 /2020
		VS	VS	()
267	ABLAPL/0005413/2020	STATE OF ODISHA PRADEEP KUMAR PATI @ BANIA	ROHIT MAHATO	// KENDRAPARA /75 /2020
		VS	VS	()
268	ABLAPL/0005414/2020	STATE OF ODISHA PRASANJIT SAHU @ KALIA	ARIJEET MISHRA	// ANGUL TOWN /544 /2020
		VS	VS	()
269	ABLAPL/0005415/2020	STATE OF ODISHA MADHABA DAS	BISWARANJAN DALAI	// JAGATSINGPUR /437 /2019
		VS	VS	()
270	ABLAPL/0005416/2020	STATE OF ODISHA SUBASH CHANDRA PARIDA	MRITUNJAY BANERJEE	// SATYABADI /121 /2020
		VS	VS	()
271	ABLAPL/0005417/2020	STATE OF ODISHA SANATAN BEHERA	PANCHANAN PANIGRAHI	// BHUBAN /78 /2020
		VS	VS	()
272	ABLAPL/0005418/2020	STATE OF ODISHA LINKAN CHINARA	PANCHANAN PANIGRAHI	// BHUBAN /129 /2020
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
273	ABLAPL/0005419/2020	STATE OF ODISHA SARAT CHANDRA MISHRA VS	TAPAN KUMAR SWAIN VS	// NIALI /295 /2018 ()
274	ABLAPL/0005420/2020	STATE OF ODISHA LIPU @ SUDHAKAR MOHARANA VS	P.R.SINGH VS	// PARJANG /241 /2018 ()
275	ABLAPL/0005421/2020	STATE OF ODISHA LAXMIDHAR PRADHAN VS	B.S.MISHRA-3 VS	// MARINE PENTHAKATA /14 /2020 ()
276	ABLAPL/0005422/2020	STATE OF ODISHA BICHITRANANADA PADHIARY VS	A.K.BARAL VS	// CUTTACK VIGILANCE /05 /2020 ()
277	ABLAPL/0005423/2020	STATE OF ODISHA CHANDRAKANTA HUI VS	SMRUTI RANJAN MOHAPATRA VS	// INDUSTRIAL /56 /2020 ()
278	ABLAPL/0005424/2020	STATE OF ODISHA RANJIT NAYAK VS	KISHORE KUMAR MISHRA VS	// PURI SADAR /123 /2020 ()
279	ABLAPL/0005425/2020	STATE OF ODISHA KUNU KANDHPAN VS	TUKUNA KUMAR MISHRA VS	// TENTULIKHUNTI /49 /2020 ()
280	ABLAPL/0005426/2020	STATE OF ODISHA PUJA NAYAK VS	BIRABAR GANTHIA VS	// KHUNTUNI /165 /2019 ()
281	ABLAPL/0005427/2020	STATE OF ODISHA GOBINDA CHANDRA JENA @ GOBINDA CHANDRA JENA VS	MANOJ KUMAR PATI VS	// KAMARDA /92 /2019 ()
282	ABLAPL/0005428/2020	STATE OF ODISHA BITU PRADHAN VS	AJIT KU PANDA VS	// BANKI /35 /2020 ()
283	ABLAPL/0005429/2020	STATE OF ODISHA HARAPRASAD MOHAPATRA VS STATE OF ODISHA	ANIL KUMAR DALAI VS	// PIPLI /409 /2016 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
284	ABLAPL/0005430/2020	PRADEEP KUMAR NAYAK VS STATE OF ODISHA	ANIRUDHA DAS VS	DHENKANAL SADAR /402 /2019 () //
285	ABLAPL/0005431/2020	ANAND KUMAR SHAR VS STATE OF ODISHA	PRAVASH CH.JENA VS	KHURDA P.S. /387 /2019 () //
286	ABLAPL/0005432/2020	MANOJ BAIRIGANJAN VS STATE OF ODISHA	PRAVASH CH.JENA VS	KHURDA SADAR /36 /2012 () //
287	ABLAPL/0005433/2020	SIPU @ SIDHANTA MALLICK VS STATE OF ODISHA	P.R.SINGH VS	DHENKANAL TOWN /97 /2020 () //
288	ABLAPL/0005434/2020	GOVINDA MAHARANA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BARBIL /28 /2020 () //
289	ABLAPL/0005435/2020	GEETA CHATAR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JODA /82 /2020 () //
290	ABLAPL/0005436/2020	SOUMYA SADADNGI @ SARANGI VS STATE OF ODISHA	ALEKH CHANDRA MOHANTY VS	KHARABEL NAGAR P.S. /35 /2020 () //
291	ABLAPL/0005437/2020	UMAKANTA JENA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	LAXMISAGAR P.S. /94 /2020 () //
292	ABLAPL/0005438/2020	ANJAN KUMAR DUTTA @ SIPU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BALIPATNA /123 /2017 () //
293	ABLAPL/0005439/2020	PRAKASH @ OM PRAKASH BHOI VS STATE OF ODISHA	JAGABANDHU SAHU VS	AMBABHONA /121 /2019 () //
294	ABLAPL/0005440/2020	SEK NAZAR @ SK. NAJURU VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	BEGUNIA P.S. /13 /2020 () //
295	ABLAPL/0005441/2020	NAKUL BENUA	S.K.JOSHI	/ /0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
296	ABLAPL/0005442/2020	BHOJARAJ SAHU	S.K.JOSHI	PATNAGARH /94 /2020
		VS	VS	()
		STATE OF ODISHA		//
297	ABLAPL/0005443/2020	K.ANITA MAJHI	PRASANTA KUMAR JENA	BADAGADA /5 /2011
		VS	VS	()
		STATE OF ODISHA		//
298	ABLAPL/0005444/2020	K.ANITA MAJHI	PRASANTA KUMAR JENA	BADAGADA /4 /2011
		VS	VS	()
		STATE OF ODISHA		//
299	ABLAPL/0005445/2020	AKHIL ROUT	CHITTA RANJAN SAHU	BARAMBA /253 /2019
		VS	VS	()
		STATE OF ODISHA		//
300	ABLAPL/0005446/2020	AKURA SETHI	AMITAV TRIPATHY	NUAGAON /30 /2020
		VS	VS	()
		STATE OF ODISHA		//
301	ABLAPL/0005447/2020	BAPI @ PRASHANT KUMAR MUDULI	BHARAT JALLI	MADHUPATNA /80 /2020
		VS	VS	()
		STATE		//
302	ABLAPL/0005448/2020	SK. SARZU @ SARJU	BHARAT JALLI	MADHUPATNA /80 /2020
		VS	VS	()
		STATE		//
303	ABLAPL/0005449/2020	JYOTIRANJAN KHUNTIA	PRASANTA KUMAR SATAPATHY	RAIKIA /75 /2019
		VS	VS	()
		STATE OF ODISHA		//
304	ABLAPL/0005450/2020	BAIRAGI MAJHI	S.S.RAY-2	NAKTIDEUL /70 /2020
		VS	VS	()
		STATE OF ODISHA		//
305	ABLAPL/0005451/2020	RABINDRA KUMAR SINGH @ RABINDRA SINGH	CHHOK KUMAR BEHERA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
306	ABLAPL/0005452/2020	SOUMYA RANJAN SETHY	RAMANI KANTA PATTANAIAK	DHENKANAL SADAR /173 /2020
		VS	VS	()

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FILING REPORT AS ON :18/05/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
307	ABLAPL/0005453/2020	STATE OF ODISHA LAXMI SETHI VS	RAMANI KANTA PATTANAIAK VS	// DHENKANAL SADAR /173 /2020 ()
308	ABLAPL/0005454/2020	STATE OF ODISHA DHANAMATI SUNA VS	BUDHIRAM DAS VS	// AMBADOLA /120 /2019 ()
309	ABLAPL/0005455/2020	STATE OF ODISHA ANANDA GOCHHAYAT VS	PARTHA SARATHI NAYAK VS	// ANGUL TOWN /446 /2020 ()
310	ABLAPL/0005456/2020	STATE OF ODISHA ASHIT KISHORE DAS @ ASITI KISHORE DAS VS	GOURAV MOHANTY VS	// NEMALO /58 /2020 ()
311	ABLAPL/0005457/2020	STATE OF ODISHA HRUSHIKESH ROUT @ MUNA VS	BIBHU PRASAD DAS VS	// BHADRAK RURAL /291 /2020 ()
312	ABLAPL/0005458/2020	STATE OF ODISHA RABINDRA KUMAR PATRA VS	PRASANTA KUMAR NANDA VS	// / /0 ()
313	ABLAPL/0005459/2020	STATE OF ODISHA RAJESH KUMAR DAS VS	M/S.BIKRAM CHANDRA GHADAI VS	// / /0 ()
314	ABLAPL/0005460/2020	STATE OF ODISHA SURJYA@SURYAKANTI@SURJYAKANTI SETI VS	M/S.S.ROUT VS	// MAHANGA /95 /2020 ()
315	ABLAPL/0005461/2020	STATE OF ODISHA RAJENDRA JENA@TUNA@JHUNA VS	M/S.BIBHUDANANDA MOHAPATRA VS	// BHADRAK RURAL /282 /2020 ()
316	ABLAPL/0005462/2020	STATE GOURAB SAMAL VS	M/S.S.ROUT VS	// MAHANGA /89 /2020 ()
317	ABLAPL/0005463/2020	STATE OF ORISSA RAGHUNATH BHOI@BULU BHOI VS STATE OF ORISSA	M/S.SMITA RANJAN PATNAIK VS	// NIALI /82 /2020 () //

ORISSA HIGH COURT**FILING REPORT AS ON :18/05/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
318	ABLAPL/0005464/2020	BIKASH KUMAR DAS VS STATE OF ODISHA	DUSHMANTA SAHOO VS	Dhamara Police Station /39 /2019 () //
319	ABLAPL/0005465/2020	HARIHAR MAHAPATRA VS STATE OF ODISHA	SRIKANTA MAHUNTA VS	BHADRAK TOWN /147 /2020 () //
320	ABLAPL/0005466/2020	DILIP SAHU @ LALU VS STATE OF ODISHA	BIJAY KUMAR RAGADA VS	JHARSUGUDA /403 /2019 () //
321	ABLAPL/0005467/2020	MUNA@PRASANNA KUMAR SETHI VS STATE OF ODISHA	M/S.S.ROUT VS	MAHANGA /95 /2020 () //
322	ABLAPL/0005468/2020	NAROTTAM DAS VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	KENDRAPARA /72 /2020 () //
323	ABLAPL/0005469/2020	NANDALAL SETH VS STATE OF ODISHA	M/S.AMIT KUMAR NATH VS	SAINTALA /50 /2020 () //
324	ABLAPL/0005470/2020	SATYAJIT SAHOO VS STATE OF ODISHA	M/S.AMIT KUMAR NATH VS	JARAPADA /200 /2019 () //
325	ABLAPL/0005471/2020	MANORANJAN MALLICK VS STATE	M/S.HEMANTA KUMAR MOHANTA VS	BHANDARIPOKHARI /77 /2020 () //
326	ABLAPL/0005472/2020	INDRAMANI NAYAK VS STATE OF ODISHA	M/S.MANAS RANJAN PANDA VS	KUMBHARAPARA /113 /2020 () //
327	ABLAPL/0005473/2020	ASHOK KUMAR SABAT VS STATE OF ODISHA	M/S.KEDAR CHANDRA SARANGI VS	/ /0 () //
328	ABLAPL/0005474/2020	NILAMBAR NAYAK VS STATE OF ODISHA	M/S.UDIT RANJAN JENA VS	NILGIRI /285 /2018 () //
329	ABLAPL/0005475/2020	PRASANT AGRWAL	M/S.SATYA RANJAN MULIA	/ /0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
330	ABLAPL/0005476/2020	CHANDRAMANI PARIDA	M/S.KAUSTUVA MOHANTY	SATYABADI /121 /2020
		VS	VS	()
		STATE OF ODISHA		//
331	ABLAPL/0005477/2020	SURENDRA PATRA	PRASANTA KUMAR NANDA	//0
		VS	VS	()
		STATE OF ODISHA		//
332	ABLAPL/0005478/2020	KRUSHAN CHANDRA ROUT	NIRANJAN SINGH (1)	SORO /150 /2020
		VS	VS	()
		STATE OF ODISHA		//
333	ABLAPL/0005479/2020	PRABIR KUMAR ROUT	NIRANJAN SINGH (1)	SORO /150 /2020
		VS	VS	()
		STATE OF ODISHA		//
334	ABLAPL/0005480/2020	BIPLAB ROUT	NIRANJAN SINGH (1)	SORO /150 /2020
		VS	VS	()
		STATE OF ODISHA		//
335	ABLAPL/0005481/2020	GOPAL ROUT	NIRANJAN SINGH (1)	SORO /150 /2020
		VS	VS	()
		STATE OF ODISHA		//
336	ABLAPL/0005482/2020	PRAFULLA KUMAR ROUT	NIRANJAN SINGH (1)	SORO /150 /2020
		VS	VS	()
		STATE OF ODISHA		//
337	ABLAPL/0005483/2020	MADHUSUDAN ROUT	NIRANJAN SINGH (1)	SORO /150 /2020
		VS	VS	()
		STATE OF ODISHA		//
338	ABLAPL/0005484/2020	BABLU PRADHAN	KAUSTUVA MOHANTY	CHANDANPUR /61 /2019
		VS	VS	()
		STATE OF ODISHA		//
339	ABLAPL/0005485/2020	PANDU BHOI	SURYA NARAYAN MISHRA	NIALI /180 /2019
		VS	VS	()
		STATE OF ORISSA		//
340	ABLAPL/0005486/2020	SAROJ KUMAR SAHOO @ SAHU	MONARANJAN MUDULI	KANPUR /51 /2020
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
341	ABLAPL/0005487/2020	STATE OF ODISHA PRASANTA KUMAR MOHARANA VS	ANANTA NARAYAN PATTANAYAK VS	// / /0 ()
342	ABLAPL/0005488/2020	STATE OF ODISHA PADMA CHANARN MALLIK VS	DEBASIS TRIPATHY VS	// NIMAPADA /106 /2020 ()
343	ABLAPL/0005489/2020	STATE OF ODISHA SANJAYA KANDI VS	DEBASIS TRIPATHY VS	// GOP /126 /2020 ()
344	ABLAPL/0005490/2020	STATE OF ODISHA MITA SAHOO @ TAPASWINI SAHOO VS	TUSAR KU MISHRA VS	// MAHILA P.S. BUXIBAZAR /33 /2020 ()
345	ABLAPL/0005491/2020	STATE OF ODISHA TRINATHA JANI VS	KURESH PRASAD DASH VS	// TARASINGI /67 /2020 ()
346	ABLAPL/0005492/2020	STATE OF ODISHA SANTOSH KUMAR BISWAL VS STATE OF ODISHA	MANAS CHAND VS	// GHASIPURA /82 /2020 () //

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MISC CASES FILED on :18/05/2020

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	49/2020 RFA/67/2006	MAGMA LEASING LTD-MP	M./S.B.B.MISHRA,D.MULIA,M.PANDA,P.CH.DAS,S.MA
2	112/2020 TRP(C)/103/2020	SWAPNADEEPA NANDA @ CHAND-MP	MRUGANKA MAULI PATNAIK
3	245/2020 RSA/82/2015	NASEER KHAN-MP	M/S.AJODHYA RANAJAN DASH
4	246/2020 RSA/48/2020	HRUSHIKESH BHOI-MP	ADITYA KUMAR MOHAPATRA
5	247/2020 RSA/48/2020	HRUSHIKESH BHOI-MP	ADITYA KUMAR MOHAPATRA
6	334/2020 CRLREV/270/2020	PRIYABRATA BISWAL-MP	PRASANTA KUMAR JENA
7	375/2020 WA/242/2020	STATE OF ODISHA-MP	
8	376/2020 WA/242/2020	STATE OF ODISHA-MP	
9	377/2020 WA/242/2020	STATE OF ODISHA-MP	
10	378/2020 FAO/514/2020	STATE OF ODISHA-MP	A.G.A.
11	378/2020 WA/243/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
12	379/2020 FAO/514/2020	STATE OF ODISHA-MP	A.G.A.
13	379/2020 WA/243/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
14	380/2020 FAO/515/2020	STATE OF ODISHA-MP	A.G.A.
15	380/2020 WA/243/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
16	381/2020 FAO/515/2020	STATE OF ODISHA-MP	A.G.A.
17	381/2020 WA/243/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
18	382/2020 FAO/516/2020	STATE OF ODISHA-MP	A.G.A.
19	382/2020 WA/239/2020	DR. AMRITA PRITAM MISHRA-MP	SANJIB MOHANTY
20	383/2020 FAO/516/2020	STATE OF ODISHA-MP	A.G.A.
21	383/2020 WA/244/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
22	384/2020 FAO/517/2020	STATE OF ODISHA-MP	A.G.A.
23	384/2020 WA/244/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
24	385/2020 FAO/517/2020	STATE OF ODISHA-MP	A.G.A.
25	385/2020 WA/244/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
26	386/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)

27	WA/244/2020 387/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
28	WA/245/2020 388/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
29	WA/245/2020 389/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
30	WA/245/2020 390/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
31	WA/245/2020 391/2020	GEETANJALI KANHAR-MP	B.K.NAYAK
32	WA/246/2020 401/2020	KUNU @ SANTOSH KUMAR ROUT-MP	S.P. DAS
33	BLAPL/10880/2019 402/2020	DAMBARU RANA-MP	M/S SAPAN LENKA
34	BLAPL/9304/2019 403/2020	BHIMA TURUK-MP	SUCHIT KUMAR NAYAK
35	BLAPL/9191/2019 405/2020	DEBASIS NAIK @ DEBASISH-MP	DURGA PRASANNA MISHRA
36	BLAPL/2850/2020 406/2020	MILU @ JAYANTA BEHERA-MP	M/S P.K. RATH
37	BLAPL/9694/2019 407/2020	ANANDA KUMAR SAHU-MP	ANTARYAMI SWAIN
38	BLAPL/10544/2019 408/2020	ANANDA KUMAR SAHU-MP	ANTARYAMI SWAIN
39	BLAPL/10684/2019 409/2020	MD. SAHIL-MP	DHIRENDRA KU. MOHAPATRA
40	BLAPL/8588/2019 410/2020	BIKRAM KISHORE SAHOO-MP	DEBASNAN DAS
41	BLAPL/3172/2020 411/2020	SIPUN @ PAPUN @ TOFAN PRADHAN-MP	DEEPAK KUMAR SAHOO
42	BLAPL/3050/2020 442/2020	SANTANOO KUMAR SWAIN-MP	AMIYA RANJAN MOHANTY
43	ABLAPL/2352/2020 443/2020	SANTANOO KUMAR SWAIN-MP	AMIYA RANJAN MOHANTY
44	ABLAPL/2352/2020 444/2020	SOUMYAJEET BHARADWAJ-MP	H.K.MUND
45	ABLAPL/2899/2020 445/2020	SOUMYAJEET BHARADWAJ-MP	H.K.MUND
46	ABLAPL/2899/2020 540/2020	MANAGER LEGAL, THE NEW INDIA ASSURANCE CO. LTD.-MP	DEEPAK KUMAR SAHOO
47	MACA/346/2020 541/2020	NATIONAL INSURANCE CO. LTD.-MP	PRASANTA KUMAR MAHALI
48	MACA/349/2020 542/2020	THE NEW INDIA ASSURANCE CO. LTD.-MP	SUBHABIKASH PANDA
49	MACA/226/2020 543/2020	THE NEW INDIA ASSURANCE CO. LTD.-MP	SUBHABIKASH PANDA
50	MACA/226/2020 544/2020	DIVISIONAL MANAGER (LAW), THE NEW INDIA ASSURANCE CO. LTD.-MP	SUBHABIKASH PANDA
51	MACA/350/2020 545/2020	DIVISIONAL MANAGER (LAW), THE NEW INDIA ASSURANCE CO. LTD.-MP	SUBHABIKASH PANDA
52	MACA/350/2020 546/2020	DIVISIONAL MANAGER (LAW), THE NEW INDIA ASSURANCE CO. LTD.-MP	SUBHABIKASH PANDA
53	MACA/350/2020 547/2020	NATIONAL INSURANCE CO. LTD.-MP	ANUPAM DASH
54	MACA/351/2020 594/2020	PRADEEP SINGH-MP	NIRANJAN PANDA
55	CRLMC/1024/2020 595/2020	PRADEEP SINGH-MP	NIRANJAN PANDA
56	CRLMC/1024/2020 596/2020	VIJAY KU.DHAL-MP	M/S.DAYANIDHI MISHRA
57	CRLMC/4536/2015 597/2020	PRAMOD KUMAR NANDI-MP	M/S.DINABANDHU NAYAK
	CRLMC/2622/2018		

58	599/2020 CRLMC/1025/2020	GOUTAM BHRAHMADEO-MP	BIBHU DUTTA PANDA
59	600/2020 CRLMC/1028/2020	AZAD KHAN-MP	DEVASHIS PANDA
60	628/2020 CRLA/143/2014	ASHOK DAS-MP	M/S.M.B.DAS, B.R.BISWAL, S.K.BARALA
61	5585/2020 WP(C)/12288/2020	KISHOR KUMAR PANDA-MP	TRILOCHAN NANDA
62	5586/2020 WP(C)/12289/2020	M/S. S.R.TRADING COMPANY-MP	KISHORE KUMAR MISHRA
63	5587/2020 WP(C)/12292/2020	DINESH KUMAR NAYAK-MP	SATRUGHNA DASH (A)
64	5588/2020 WP(C)/12296/2020	RASMIRANJAN MOHANTY-MP	BISWABIHARI MOHANTY
65	5589/2020 WP(C)/12301/2020	RAMESH CHANDRA NANDA-MP	BISWABIHARI MOHANTY
66	5590/2020 WP(C)/12302/2020	UNITED RAIL ROAD CONSULTANTS PVT.LTD.-MP	SAILAZA NANDAN DAS
67	5591/2020 WP(C)/12303/2020	GOLAP CHANDRA KAUSHIK-MP	T.P.TRIPATHY
68	5592/2020 WP(C)/12304/2020	BIBEKANANDA ROUT-MP	SOUBHAGYA KUMAR DASH
69	5593/2020 WP(C)/12305/2020	DEBENDRA NATH DAS-MP	SOUBHAGYA KUMAR DASH
70	5594/2020 WP(C)/12308/2020	RUDRA NARAYAN MISHRA-MP	SUBASH CH.RATH
71	5595/2020 WP(C)/12309/2020	SATYA NARAYAN MOHAPATRA-MP	AJIT KUMAR PANDA
72	5596/2020 WP(C)/12312/2020	TILOTTAMA PRADHAN-MP	BIRAJA PRASANNA DAS
73	5598/2020 WP(C)/12316/2020	BADAMANI WSHG, NUAGAON-MP	BIKRAM CHANDRA GHADEI
74	5599/2020 WP(C)/12317/2020	JAYADEV BAGARTY-MP	SASWAT DAS
75	5600/2020 WP(C)/9944/2020	KALANDI CHANDRA BARAL-MP	M.R.DHAL
76	5601/2020 WP(C)/29271/2019	SARPANCH GUDU GRAM PANCHAYAT-MP	M/S.CHITTARANJAN PATTNAIK
77	5602/2020 WP(C)/19304/2019	NARAHARI PRUSTY-MP	M/S.DILLIP KU.PATTANAYAK
78	5603/2020 WP(C)/10258/2020	SUMANTA KUMAR MOHAPATRA-MP	SUPRIYA PATRA
79	5605/2020 WP(C)/12320/2020	M/S. APOLLO INFRA PROJECTS LTD-MP	RAJJEET ROY
80	5606/2020 WP(C)/12321/2020	M/S.APOLLO INFRA PROJECTS LTD.-MP	RAJJEET ROY
81	5607/2020 WP(C)/12322/2020	M/S. APOLLO INFRA PROJECTS LTD-MP	RAJJEET ROY
82	5608/2020 WP(C)/12323/2020	M/S. APOLLO INFRA PROJECTS LTD.-MP	RAJJEET ROY
83	5609/2020 WP(C)/12324/2020	M/S.APOLLO INFRA PROJECTS LTD.-MP	RAJJEET ROY
84	5610/2020 WP(C)/12325/2020	M/S. APOLLO INFRA PROJECTS LTD.-MP	RAJJEET ROY
85	5611/2020 WP(C)/12326/2020	M/S. APOLLO INFRA PROJECTS LTD.-MP	RAJJEET ROY
86	5612/2020 WP(C)/12327/2020	M/S. APOLLO INFRA PROJECTS LTD.-MP	RAJJEET ROY
87	5613/2020 WP(C)/12328/2020	M/S. APOLLO INFRA PROJECTS LTD.-MP	RAJJEET ROY
88	5614/2020 WP(C)/12329/2020	ARUL CHANDRA MOHANTA-MP	NIRANJAN LENKA
89	5615/2020	DEBASIS NAYAK-MP	RAMANATH ACHARYA

90	WP(C)/12331/2020 5616/2020	BAISHNABA BEHERA-MP	BIJAYA KUMAR BEHERA 1
91	WP(C)/12336/2020 5617/2020	ANJAN KU.MOHANTY-MP	M/S.PRAFULLA KU.RATH
92	WP(C)/16030/2010 5619/2020	PRAMILA MAHARANA-MP	S.PATTANAIAK
93	WP(C)/12350/2020 5620/2020	DR.SNIGDHA DAS-MP	SAMEER KUMAR DAS
94	WP(C)/12366/2020 5621/2020	RAIGULU PATRO-MP	SAMEER KUMAR DAS
95	WP(C)/12368/2020 5622/2020	AJAY KUMAR MAJHI-MP	MANOJA KUMAR KHUNTIA
96	WP(C)/12369/2020 5623/2020	BIJAY KUMAR SAHU-MP	SAMEER KUMAR DAS
97	WP(C)/12370/2020 5624/2020	HEMANTA KUMAR MALLICK-MP	MANOJA KUMAR KHUNTIA
98	WP(C)/12371/2020 5625/2020	RABINDRA KUMAR PATRA-MP	MANOJA KUMAR KHUNTIA
99	WP(C)/12372/2020 5626/2020	SAT INDER CONSTRUCTION PVT.LTD.-MP	PARTHA MUKHERJI
100	WP(C)/12373/2020 5627/2020	BHABANI SANKAR DEBATA-MP	ANAM CH.PANDA
101	WP(C)/12375/2020 5628/2020	P.KAILASH RAO-MP	SIDHESWAR MOHANTY
102	WP(C)/12379/2020 5629/2020	RITESH AGARWAL-MP	B.N.MOHANTY
103	WP(C)/12381/2020 5630/2020	DIPTIMAYEE SETHI-MP	BIRAJA PRASANNA SATAPATHY
104	WP(C)/12383/2020 5631/2020	ALL ORISSA WATER RESOURCES-MP	BIRAJA PRASANNA SATAPATHY
105	WP(C)/12384/2020 5632/2020	NILACHAL SARASWAT SANGHA PURI SAKHA SANGHA-MP	MRADIPTA KUMAR MOHANTY
106	WP(C)/12386/2020 5633/2020	ABHIRAM SAMAL-MP	PRNOY MOHANTY
107	WP(C)/12387/2020 5634/2020	GOUTAM KUMAR CHAND-MP	SANJAY KUMAR DAS..2
108	WP(C)/12388/2020 5635/2020	JAYANTI SAHOO-MP	ANJAN KUMAR BISWAL
109	WP(C)/12392/2020 5636/2020	PRATAP KISHORE BEHERA-MP	ANJAN KUMAR BISWAL
110	WP(C)/12393/2020 5637/2020	KALPANA MOHANTY-MP	ANJAN KUMAR BISWAL
111	WP(C)/12394/2020 5638/2020	RAJKISHORE SAHOO-MP	ANJAN KUMAR BISWAL
112	WP(C)/12397/2020 5639/2020	MANOJ KU.PARIDA-MP	SATYABRATA MOHANTY
113	WP(C)/12396/2020 5640/2020	OSEB SHRAMIK MAHASANGHA-MP	SOMANATH MISHRA
114	WP(C)/12404/2020 5641/2020	ANADI CHARAN MOHANTY-MP	A.PATTNAIK
115	WP(C)/12406/2020 5642/2020	STATE OF ODISHA-MP	A.G.A.
116	WP(C)/12407/2020 5643/2020	STATE OF ODISHA-MP	A.G.A.
117	WP(C)/12408/2020 8/2020	M/S.USHA PROJECTS(INDIA)PVT.LTD.-MP	
118	ARBP/41/2018 9/2020	M/S.USHA PROJECTS(INDIA)PVT.LTD.-MP	
119	ARBP/41/2018 404/2020	K.R.SRINIVASAN-MP	
120	BLAPL/6603/2017 446/2020	BIRENDRA CHHATAR-MP	DEEPANJALI SAHOO
	ABLAPL/14192/2019		

121	447/2020 ABLAPL/3489/2020	RANA PRATAP DAS-MP
122	448/2020 ABLAPL/4387/2020	HEMALATA BARIK-MP
123	449/2020 ABLAPL/4388/2020	KANCHANA JENA-MP
124	450/2020 ABLAPL/3197/2020	TAPAS JENA-MP
125	451/2020 ABLAPL/3468/2020	BIRA KISHORE SETHY-MP
126	452/2020 ABLAPL/4017/2020	AMIT KUMAR SINGH-MP
127	453/2020 ABLAPL/4685/2020	GITANJALI BEHERA@GITA BEHERA-MP
128	598/2020 CRLMC/587/2020	LINGARAJ BISWAL-MP
129	5597/2020 WP(C)/242/2020	BHAGABATI PRADHAN-MP
130	5604/2020 WP(C)/12008/2020	HEMANTA KUMAR NAYAK-MP
131	5618/2020 WP(C)/17443/2017	M/S.JINDAL DUROWELD PVT.LTD.-MP